

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3846
ANSWERED ON:14.12.2009
VIOLATION OF NORMS BY EOUs
Ju Dev Shri Dilip Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of cases of violation of quality control norms for manufacturing of products by the Export Oriented Units (EOUs) which have come to light during the last three years;
- (b) if so, the details thereof alongwith the products rejected for export due to this reason; and
- (c) the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) to (c) : According to information received from the Development Commissioners of Special Economic Zones, no report of violation of quality control norms for manufacturing of products by the Export Oriented Units (EOUs) came to their notice. However, Development Commissioner, Falta Special Economic Zone has reported one case during 2007-08 and five cases during 2008-09 where permission was given for re-import of defective manufactured goods for re-export after repairing.